

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

ITEM No.10  
**C.A.No.30/2021 in**  
**C.P.No.210/BB/2020**

**IN THE MATTER OF:**

M/s. ISG Novasoft Technologies Ltd ... Petitioner

**Order under Section 66 of the Companies Act, 2013**

**Order delivered on 13.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Parameshwar G Bhat, PCS

**ORDER**

Heard Shri Parameshwar G Bhat, learned PCS for the Petitioner, through Video Conference. Post the case on **10.08.2021**.



**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

14.07.2021  
Shruthi